

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15642/2019

(Arising out of impugned final judgment and order dated 28-01-2019 in CRLAP No. 1926/1979 passed by the High Court Of Judicature At Allahabad)

VINOD KUMAR SHARMA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.138482/2019-CONDONATION OF DELAY IN FILING and IA No.138481/2019-EXEMPTION FROM FILING O.T. and IA No.138480/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.138483/2019-CONDONATION OF DELAY IN REFILING)

Date : 16-09-2019 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Anupam Mishra, AOR
Mr. Harikumar V., Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.

Delay condoned.

Issue notice returnable in six weeks.

(POOJA CHOPRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER